



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 04.05.2026 & 05.05.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 205 of 2024  <b>Part Heard</b>	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	<b>04.05.2026</b>	<b>26.05.2026</b>
2.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025  <b>Part Heard</b>	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	<b>04.05.2026</b>	<b>07.05.2026</b>
3.	Comp. App. (AT) (Ins) No. 467 of 2020  <b>Part Heard</b>	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	<b>04.05.2026</b>	<b>07.05.2026</b>

<b>4.</b>	Comp. App. (AT) (Ins) No. 639 of 2020  <b>Part Heard</b>	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With</b>	<b>04.05.2026</b>	<b>07.05.2026</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 640 of 2020  <b>Part Heard</b>	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.  <b>With</b>	<b>04.05.2026</b>	<b>07.05.2026</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024  <b>Part Heard</b>	Venugopal Dhoot Vs. Vovl Ltd. & Ors.  <b>With</b>	<b>04.05.2026</b>	<b>07.05.2026</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024  <b>Part Heard</b>	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	<b>04.05.2026</b>	<b>07.05.2026</b>
<b>8.</b>	Contempt Case (AT) No. 21 of 2025 in Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Malay Kumar Sinha & Ors.	<b>04.05.2026</b>	<b>15.07.2026</b>
<b>9.</b>	Comp. App. (AT) No. 208 of 2022 & I.A. No. 4782 of 2024, 1782, 7085 of 2025  <b>Part Heard</b>	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	<b>04.05.2026</b> & <b>05.05.2026</b>	<b>21.05.2026</b> & <b>22.05.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar